

[20 November, 2001]

RAJYA SABHA

(a) whether the activities of hawkers has increased manifold in Delhi/ New Delhi causing lot of inconvenience to public due to congestion on roads;

(b) if so, the steps Government propose to take to rehabilitate these hawkers in the outskirts of Delhi/New Delhi;

(c) whether any drive has been launched to stop the activities of hawkers having unlicenced kiosks; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA): (a) NDMC has reported increase in the number of hawkers in its area whereas no such increase is reported in MCD area.

(b) NDMC has made an area near Sarojini Nagar as green Zone where any hawker can come on first come first served basis and do the business. MCD has no proposal for shifting the hawkers to the outskirts of Delhi/New Delhi.

(c) and (d) The health enforcement unit of NDMC undertake removal of unauthorized hawkers in NDMC area from 7 AM to 10 PM. In MCD area the Supreme Courts's directives for removal of any sort of encroachment from non squatting zones and unlicensed squatters from squatting Zones are being enforced by the Zonal Deputy Commissioners of MCD and the police authorities.

Demand and Supply of Potable Water in Towns

122. **SHRI SANTOSH BAGRODIA:** Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether Government have details about the demand and avzailability of potable water in towns having population of 20,000 and above; and

(b) if so, the steps taken by Government to provide potable water to these towns under AUWSP?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA): (a) As per the report of the National Commission for Integrated Water Resources Development of Ministry of Water Resources published in September, 1999,

the availability of utilisable water and the requirement/demand of water for different uses for 1997-98, 2010, 2025 and 2050 is at Statement-I (See below). So far as drinking water supply facilities to the urban population is concerned, on the basis of information furnished by different State implementing agencies, viz. Public Health Engineering Departments/Water Supply and Sewerage Boards, as on 31.3.2000, about 89% of the urban population is reported to have access to water supply facilities. However, the quality and quantity of water in most of the urban areas is not as per norms. The State-wise coverage of population with water supply facilities as reported by different State Governments is given at Statement-II (See below).

(b) Water supply being a State subject, it is the responsibility of State Governments to plan, implement, operate and maintain water supply facilities and make adequate provision of funds in their State Plans for the purpose. However, in order to supplement the efforts of the State Governments for providing water supply facilities to the towns having population less than 20,000 (as per 1991 Census), a Centrally sponsored Accelerated Urban Water Supply Programme (AUWSP) was launched during 1993-94 in order to provide Central assistance to the State Governments on 50:50 matching basis between Centre and State. AUWSP is not applicable to towns having population more than 20,000 as per 1991 Census.

Statement-I

Details of availability and requirement/demand of water for different uses for 1997-98, 2010, 2025 and 2050

	Quantity in Cubic Kilometers (Km ³)			
	1997-98	2010	2025	2050
Utilisable water available	996	996	996	996
Estimated requirement of water for all uses	629	694	784	973
(of which requirement for domestic use)	(30)	(42)	(55)	(90)

The requirement of water for domestic use (including drinking water

purposes) indicated in the bracket is for both urban and rural areas. The figures for urban areas separately are not available.

Statement-II

Status of urban water supply and sanitation-India, State wise status of Urban Population having access to water supply facilities as of 31.3.2000.

(Population in '000) (Tentative)

Sl. No.	Name of State/ U.T.	Estimated Population as of 31.3.2000	Population provided with water supply* through			%
			H.S.C.	P.S.P.	Total	
1	2	3	4	5	6	7
States						
1.	Andhra Pradesh	15738	6767	4008	10775	68
	Andhra Pradesh	3500	2640	500	3140	90
	Andhra Pradesh-Total	19238	9407	4508	13915	72
2.	Arunachal Pradesh	231	117	25	142	61
3.	Assam	3100	600	200	800	26
4.	Bihar**	11892	4187	5327	9514	80
5.	Delhi	13300	9560	3740	13300	100
6.	Goa	557	439	118	557	100
7.	Gujarat**	16810	13227	3307	16534	98
8.	Haryana	3705	2108	402	2510	68
9.	Himachal Pradesh	596	509	87	596	100
10.	J&K (Kashmir)	1378	1240	50	1290	94
11.	Karnataka-UWS&DBD	11000	5720	2420	8140	74
	Karnataka-BWSSBD	5750	3525	1175	4700	82
	Karnataka-Total	16750	9245	3595	12840	77
12.	Kerala	7680	3260	2764	6024	78
13.	Madhya Pradesh	25000	16200	8800	25000	100
14.	Maharashtra-MJP					
	Maharashtra-MMC					
	Maharashtra-Total**	34309	23744	10176	33920	99
15.	Manipur	969	481	176	657	68
16.	Meghalaya	457	271	201	472	92
17.	Mizoram	258	63	30	93	36
18.	Nagaland	296	237	6	243	78

1	2	3	4	5	6	7
19.	Orissa	4877	859	2221	3080	63
20.	Punjab	8496	5212	317	5529	65
21.	Rajasthan	12897	10318	2579	12897	100
22.	Sikkim	156	137	8	145	93
23.	Tamil Nadu-TWAD Bd.	19515	8107	8734	16841	86
	Tamil Nadu-CMWSS Bd.	6010	5729	117	5846	97
	Tamil Nadu-Total	25525	13836	8851	22687	89
24.	Tripura	553	136	327	463	84
25.	Uttar Pradesh	33000	16100	16500	32600	99
26.	West Bengal-CMDA					
	West Bengal-PHED					
	West Bengal-Total**	18495	6261	9505	15766	85
TOTAL STATES		260525	147699	83814	231513	89
Union Territories						
1.	A&N Islands	109	98	9	107	98
2.	Chandigarh	762	610	152	762	100
3.	D&N Haveli	15	9	5	14	93
4.	Daman & Diu	47	6	1	7	15
5.	Lakshadweep	30	0	20	20	67
6.	Pondicherry	678	598	80	678	100
TOTAL U.Ts.		1641	1321	267	1588	97
GRAND TOTAL		262166	149020	84081	233101	89

Remarks: H.S.C. House Service Connection

P.S.P.—Public Stand Post

* Indicates assessibility only, adequacy and equitable distribution of water supply is not as per the prescribed norms of Government of India.

** The figures indicates as of 31.3.1997 since the respective States have not furnished the information as of 31.3.2000.

Review of IDSMT scheme

123. SHRI SANTOSH BAGRODIA: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether any review of IDSMT scheme which was introduced in 1979-80 to arrest migration of population to cities/towns in the country has been undertaken and if so, the details of the review undertaken;